

Annexure-4

Name of Corporate Debtor: Talwalkar Healthclubs Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:27 June 2022

List of Operational Creditor (Employees)

(Amount in Rs.)

Sr. no.	Name of Authorised Representative (if Any)	Name of Employee	Details of claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues , that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
			Date of Receipt	Amount claimed	Total amount of claim Admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% of share in total amount of claims admitted					Observation	Note Reference
1	No	Guttula Srinivas Rao	20-07-2022	2,61,215	-	-	-	0%	-	-	2,61,215	-		1,5
2	No	Mithun Ramprakash Bangera	19-07-2022	13,15,000	-	-	-	0%	-	-	13,15,000	-	Considered as operational Creditor	1,3,4
3	No	Parag Pramod Yerunkar	07-07-2022	2,11,005	-	-	-	0%	-	-	2,11,005	-	Form not notarised and incomplete documents	1,2,4,5
4	No	Mamidi Sudeep Kumar	05-07-2022	7,84,576	-	-	-	0%	-	-	7,84,576	-		1,3,4
5	No	Natti Venkateshwara Rao	21-07-2022	9,35,000	-	-	-	0%	-	-	9,35,000	-		1,3,4
6	No	Duvavana Girish Kumar	21-07-2022	2,78,806	-	-	-	0%	-	-	2,78,806	-		1,3,4
7	No	Naga Gowtham Tirumaneedi	27-07-2022	5,99,951	-	-	-	0%	-	-	5,99,951	-	Considered as operational creditor	1,3,4
8	No	Chikkala Lovaraju	23-07-2022	6,12,616	-	-	-	0%	-	-	6,12,616	-		1,3,4
9	No	Amol Malikdin Kolap	25-07-2022	1,01,630	-	-	-	0%	-	-	1,01,630	-		1,3,4
10	No	Govind Nathmal Padiyar	25-07-2022	3,60,256	-	-	-	0%	-	-	3,60,256	-		1,2,3
11	No	Seru Dharma Rao	27-07-2022	1,59,429	-	-	-	0%	-	-	1,59,429	-		1,3,4
12	No	Nasaka Somaraju	27-07-2022	1,22,283	-	-	-	0%	-	-	1,22,283	-		5
13	No	Andiboyina Swamy Srinivas	26-07-2022	1,66,668	-	-	-	0%	-	-	1,66,668	-		1,3,4
14	No	Vollumari Malleshwara Rao	26-07-2022	1,18,590	-	-	-	0%	-	-	1,18,590	-	Considered as operational Creditor	1,3,4
15	No	Bommidi Lova Kumar	27-07-2022	5,88,769	-	-	-	0%	-	-	5,88,769	-		2
16	No	Achanta Raja Rajeshwari	27-07-2022	5,33,909	-	-	-	0%	-	-	5,33,909	-		2
17	No	Seelam Venkateshwar Rao	27-07-2022	4,72,847	-	-	-	0%	-	-	4,72,847	-		1,3,4
18	No	Pradeep Vishwanath Burkul	27-07-2022	12,46,286	-	-	-	0%	-	-	12,46,286	-	Considered as operational creditor	1,3,4
19	No	Pandiri Jagannadham	25-07-2022	4,84,651	-	-	-	0%	-	-	4,84,651	-	Considered as operational Creditor	1,3,4
20	No	Akshay Kapur	27-07-2022	6,37,803	-	-	-	0%	-	-	6,37,803	-		1,3,4
21	No	Deepali Prashant Shetty	27-07-2022	6,88,484	-	-	-	0%	-	-	6,88,484	-		1,3,4
22	No	Rohit Balu Kamble	27-07-2022	6,75,057	-	-	-	0%	-	-	6,75,057	-	Considered as operational creditor	1,3,4
23	No	Ganesh Anant Mondekar	27-07-2022	7,15,088	-	-	-	0%	-	-	7,15,088	-		1,3,4
24	No	Kundan Madhukar Darekar	27-07-2022	26,61,637	-	-	-	0%	-	-	26,61,637	-	Considered as operational creditor	3,4
25	No	Santosh Shivdars Babar	27-07-2022	1,84,461	-	-	-	0%	-	-	1,84,461	-		5
26	No	Chanumalla Venkatesh	27-07-2022	4,50,000	-	-	-	0%	-	-	4,50,000	-	Considered as operational creditor	1,3,4

27	No	M.N Parmeshwar	27-07-2022	3,38,000	-	-	-	0%	-	-	3,38,000	-	5
28	No	Karri SaiSree	27-07-2022	1,22,283	-	-	-	0%	-	-	1,22,283	-	1,3,4
29	No	Radhika Kunal Desai	27-07-2022	2,16,000	-	-	-	0%	-	-	2,16,000	-	1,3,4
30	No	Sunil Bhikaji Khambe	27-07-2022	2,37,399	-	-	-	0%	-	-	2,37,399	-	Considered as operational creditor 1,3,4
31	No	Krishna Mohan Tiwari	27-07-2022	3,21,766	-	-	-	0%	-	-	3,21,766	-	1,3,4
32	No	Vamshi Kadrala	27-07-2022	4,30,700	-	-	-	0%	-	-	4,30,700	-	Considered as operational creditor 4,5
33	No	Duvvana Girsh Kumar	27-07-2022	2,78,806	-	-	-	0%	-	-	2,78,806	-	1,3,4
34	No	Grishma Shetty	27-07-2022	24,70,870	24,70,870	-	Salaried Employee	100%	-	-	-	-	Admitted as per CIRP claim. 6,7
Total				1,97,81,841	24,70,870	-	-	100%	-	-	1,73,10,971	-	-

Notes:

- Note 1:
Form not notarised and signed properly or due to non receipt of required document and information or incomplete documents is categorised as not admissible.
- Note 2:
The claim has been filed in the name Talwalkars Healthclubs Limited instead of Talwalkars Better Value Fitness Limited .Hence, claim filed is categorised under not admissible.
- Note 3:
The said person is not an employee of Corporate Debtor.
- Note 4:
Form submitted is incorrect.
- Note 5:
The claim filed by the contract employees/ workers engaged through manpower agency/contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/ contractor. Hence, the claim filed by the claimant is not admissible.
- Note 6:
The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.
- Note 7:
The claimant has filed claim along with interest / other benefits/ allowances / period after CIRP commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.
- a)
The above information may change basis further investigation or new information.
- b)
Incase any creditor has any queries on claim, please write us at - liquidation.thl@gmail.com